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NOTICE

Sub.: - Regarding Quotation for the Law Books, Bare Acts and General Books.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books, Bare Acts and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 18-12-2015 (Friday) till 4:00 p.m.**, which will be opened in the presence of the Publishers/Suppliers on the same day i.e. **18-12-2015 (Friday) at 4:00 p.m.** failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts and General Books.

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Thanking you,

Yours faithfully,

(NEELAM PANDEY)
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Chairperson Centralized Library Committee

Enclosure:- As above.

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